

GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF JUSTICE

LOK SABHA
UNSTARRED QUESTION NO-2281
ANSWERED ON 15.12.2023

LEGAL AID TO VICTIMS OF TRIPLE TALAQ

2281. DR. KALANIDHI VEERASWAMY:

Will the Minister of Law and Justice be pleased to state:

- (a) the details on the trend in the number of triple talaq cases during the past 20 years;
- (b) whether there has been an increase or decrease in these cases, if so, the details thereof along with the reasons attributed to any observed changes in this regard;
- (c) whether the Government has taken any steps to provide support services and legal aid to the victims of triple talaq;
- (d) if so, the number of individuals who have utilized these services during the said period; and
- (e) the measures being taken to improve their accessibility and effectiveness?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW AND JUSTICE; MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS; AND MINISTER OF STATE IN THE MINISTRY OF CULTURE
(SHRI ARJUN RAM MEGHWAL)

- (a) and (b) National Crime Records Bureau (NCRB) collects and publishes Statistics on Crime in India. NCRB has published Crime in India report for the year 2022 on 01.12.2023 which is available on their website. No separate data regarding the triple talaq cases has been published by NCRB.
- (c) and (d) Under Section 12 of the Legal Services Authorities Act, 1987, all women including victims of triple talaq are entitled to get free legal services. No separate data regarding legal aid to the victims of Triple Talaq is maintained.

However, details of women benefitted through legal services during last five financial years viz. 2019-20 to 2023-24 (upto October, 2023) are as under:

2019-20	2020-21	2021-22	2022-23	2023-24 (upto October, 23)
2,69,787	95,654	5,41,208	2,45,587	1,57,725

In addition, Ministry of Women and Child Development implements the umbrella Scheme of 'Mission Shakti' under which there is a component of One Stop Centers (OSC's). The OSC's provide integrated service under one roof such as temporary shelter, medical aid, legal aid and counselling, psycho-social counselling and police facilitation to the distressed and needy women including women victims of Triple Talaq. As on date, 753 OSC's are functional in the country.

- (e) The Legal Services Authorities have taken the following steps to improve the access to free legal services:
- (i) NALSA has created a web portal to file an application for getting legal assistance wherein application can be filed in ten different languages i.e. English, Hindi, Marathi, Telugu, Tamil, Malayalam, Gujarati, Bengali, Odia and Kannada.
 - (ii) NALSA has launched a Legal Services Mobile App for Android and IOS version which facilitate seeking legal assistance, legal advice, tracking of application, applying for victim compensation, etc.
 - (iii) Legal Services Authorities are also providing legal advice through NALSA's National Toll Free Helpline Number 15100 through IVRS Technology.
